

Contested Commercial Cases disposed during the Month: July, 2024

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	TS (Com)	TS (Com)/54/2023	28-06-2023	SRMB SRIJAN Private Limited Vs Hari Ghosh	Saptarshi Datta	-	03-07-2024	371	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/35/2022	24-06-2022	The Incoda Vs The General Manager, Metro Railway	Pushan Majumdar	-	05-07-2024	742	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/36/2022	24-06-2022	The Incoda Vs The General Manager, Metro Railway	Pushan Majumdar	-	05-07-2024	742	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/37/2022	01-07-2022	GARDEN REACH SHIPBUILDERS AND ENGINEERS LIMITED Vs MARINECRAFT ENGINEERS PRIVATE LIMITED	Saraswati Sen	-	18-07-2024	748	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
5	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/26/2020	21-12-2020	Nantulal Das Vs Anjali Estates and Developers	Soumendra Roy Chowdhury	-	19-07-2024	1306	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
6	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/1/2024	04-01-2024	ANUBHAV GHOSH Vs BHARAT PETROLEUM CORPORATION LIMITED BPCL	Anirban Ghosh	-	22-07-2024	200	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na

7	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/63/2022	30-06-2022	Akash Narayan Sahgal Vs Akshaya Jha	Somnath Roy	-	25-07-2024	756	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
8	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/8/2019	02-08-2019	M/S Das (Style) Pvt. Ltd. Vs Daipayan Pathak	Brajen Shil	-	31-07-2024	1825	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
9	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MiscEX (Com)	MiscEX (Com)/40/2023	16-06-2023	Micky Metals Limited Vs Mohd. Moynul Islam	Sarbojit Bagchi	-	31-07-2024	411	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
10	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Nil	Nil	Nil	Ni	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)	20 of 2024	05-10-2023	State of West Bengal and 2 ors. Vs Shristi Infrastructure Development Corporation Ltd.	Sisir Kumar Mukherjee Vs Jharna Maitra	6295805181 Vs 9475938694	06-07-2024	275 days	No	Dismissed as not maintainable.	No	No
12	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)	01 of 2024	02-01-2024	Md. Jahangir Kabir Vs NEERAJ CHAUBEY	Sk. Md. Ismail Vs Mr. Jayanta Gaswami.	9830471955 Vs 8250896178	20-07-2024	200 days	NO	Dismissed as not maintainable.	No	No
13	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	01 of 2024	16-07-2019	m/s sar parivahan pvt. ltd. Vs Eastern Coalfields Ltd and others	Pranab Kar Vs Manipadma Banerjee	7001215440 VS 9064087762	31-07-2024	1842 days	No	Suit dismissed on Contest and Counterclaim allowed on Contest	No	No
14	Commercial court siliguri	Darjeeling, jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1		nil	nil	nil	nil	nil	nil	nil	nil	nil	nil	nil

Total Number of cases Disposed during the Month: 12